

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 18-04-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant has not filed spare copies in respect of respondent nos.1 and 2 for issuance of notice of lodgment of petition of appeal. However, ld. Counsel for the appellant prays for and is granted seven days time to file spare copies. If filed within the time granted, process as per rules and list again on 25.7.2024. If not filed within the time granted, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

APARNA AJITSARIA
Registrar